

HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR
(Chief Justice's Secretariat)

ORDER

No.: 1172 of 2024/Psy

Dated: 30/07/2024

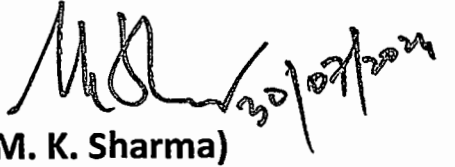
In the interest of administration, the following transfers and adjustments of the Process Servers of District Judiciary of Kashmir division on deputation basis are hereby ordered:

1. Shri Imtiyaz Ahmad Bhat, Process Server deputed with J&K Judicial Academy at Srinagar is detached and his services are kept at the disposal of Pr. District & Session Judge, Srinagar for further posting.
2. Ms. Humera Khurshid, Process Server posted in the Court of Munsiff/JMIC, Ganderbal is deputed with J&K Judicial Academy at Srinagar and her services are kept at the disposal of Director, J&K Judicial Academy, Srinagar till further orders.

Note:-

All the Presiding Officers are directed to ensure that transferees are relieved within 05 days from the date of issuance of this order. After the completion of 05 days the transferees shall be deemed to be relieved from their place of postings. Concerned Pr. District & Sessions Judges shall personally monitor the implementation of the order and report compliance.

By Order of Hon'ble the Chief Justice.


(M. K. Sharma)

**Principal Secretary to
Hon'ble the Chief Justice**

No:- 1112-21/Psy

Dated:- 30/07/2024

Copy to the:-

1. Registrar General, High Court of J&K and Ladakh, Srinagar.
2. Registrar Vigilance, High Court of J&K and Ladakh, Srinagar.
..... for information.
3. Director, J&K Judicial Academy, Jammu/Srinagar for information and necessary compliance.
4. Registrar Rules, High Court of J&K and Ladakh, Srinagar for information.
5. Pr. District & Sessions Judge, Srinagar & Ganderbal.
..... for information & necessary compliance.
6. Munsiff/JMIC, Ganderbal for information.
7. CPC, e-Court, High Court of J&K Srinagar/Jammu for uploading the same in the High Court website.
8. Director Finance, High Court of J&K and Ladakh for information.
9. Chief Librarian, High Court Wing, Jammu / Srinagar.
10. Order file.


**Principal Secretary to
Hon'ble the Chief Justice.**